

Ban on Export of Haldi

854. SHRI BHAUSAHEB THORAT: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) what are the reasons for high price of Haldi so suddenly in Maharashtra; and

(b) whether he intends to assure the House to stop the export of this commodity?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) Rise in the prices of Haldi in Maharashtra has been on account of fall in the production of Haldi in the country in 1976-77, reduced carry-over stock in the beginning of 1977-78, higher demand from Northern and Eastern States and seasonality factor.

(b) Government has already banned the export of Haldi with effect from January 4, 1978 except "ALLEPPEY FINGER" turmeric variety which is allowed to be exported within a limited ceiling.

Overhauling of IA Air Buses and Boeing Engines in India

855. SHRI K. N. DASGUPTA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the Indian Airlines has decided to make its own arrangements to overhaul Boeing 737 engines and air buses;

(b) whether the Indian airlines and/or Union Government have come to any decision where these additional workload is to be provided;

(c) is it a fact that Calcutta base till 1967 was considered to be the biggest engineering establishment of Indian Airlines;

(d) is it a fact that even when Calcutta base had the means and the men to match with increasing work-load, with every introduction of new aircrafts in the airlines fleet, the workload to meet the shop capacities at Calcutta base went on gradual reduction; and

(e) is it a fact that this process of reduction of workload at the Calcutta base has threatened its very existence in spite of having such intelligent talented and technically skilled work force?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b). Not yet.

(c) Yes, Sir. For F. 27 Aircraft.

(d) No doubt with the reduction in F-27 fleet of Indian Airlines, the workload at Calcutta came down. However, the resultant spare capacity was utilised by transfer of work from other regions. Work load of other types of aircraft has also been allotted to Calcutta.

(e) No, Sir. The spare capacity has not only been utilised, there has been further augmentation of staff and facilities.

Reduction in Purchase of Tobacco by STC

856. SHRI P. RAJAGOPAL NAIDU: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether Government have ordered purchase of Beedi Tobacco through the State Trading Corporation; and

(b) if so, the quantity to be purchased?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) and (b). The National Agricultural Co-operative Marketing Federation of India Ltd., have been asked to purchase 25,000 tonnes of non-virginia tobacco, including bidi tobacco.

लाख का उचित मूल्य

857. श्री लक्ष्मणराव मानकर : क्या वाणिज्य तथा नागरिक प्रति और सहकारिता मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या महाराष्ट्र में भंडारा और चांदा जिलों में और मध्य प्रदेश के लाख बनाने वाले जनजाति क्षेत्रों में इस कार्य में लगे लोगों को लाख का उचित मूल्य नहीं मिलता है जिससे लाख का उत्पादन घट रहा है; और

(ख) लाख के लिए उचित मूल्य सुनिश्चित करने हेतु सरकार का विचार क्या कार्यवाही करने का है ?

जनकिय तथा नागरिक पूँति और सह-कारिता मंत्रालय में राज्य मंत्री (श्री आरिफ खेज) : (क) पता चला है कि बिहार तथा पश्चिम बंगाल की तुलना में महाराष्ट्र के भंडारा तथा चांदा जिलों में लाख की खेती में लगे व्यक्तियों तथा मध्यप्रदेश के लाख उत्पादक जनजातियों क्षेत्रों के लोगों को अपने माल की कम कीमतें मिलती हैं। इन क्षेत्रों में लाख की उत्पादन में चल रही गिरावट की प्रवृत्ति के बारे में कोई विश्वसनीय जानकारी नहीं है।

(ख) सरकार का विचार है कि लाख के उत्पादन, विपणन, निर्यात तथा घरेलू खपत को नियंत्रित तथा विनियमित करने के लिए एक लाख विपणन बोर्ड स्थापित किया जाए, जिसके लिए सभी सम्बद्ध हितों से परामर्श किया जा रहा है। बफर स्टॉक योजना के अन्तर्गत मध्यप्रदेश से लाख खरीदने के लिए राज्य व्यापार निगम बातचीत कर रहा है।

पर्यटक आकर्षण के लिए बिहार में
बैशाली का विकास

858. श्री राजविलास पासवान : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या ऐतिहासिक दृष्टि से बैशाली एक महत्वपूर्ण स्थान है;

(ख) यदि हाँ, तो बैशाली के विकास के लिए तथा इसे देखने योग्य बनाने हेतु सरकार क्या कार्यवाही कर रही है; और

(ग) क्या सरकार ने बिहार में पर्यटक आकर्षण के स्थानों की संख्या का पता लगाने हेतु सर्वेक्षण कराया है ?

पर्यटन और नागर विमानन मंत्री
(श्री पुष्पबोसम कौशिक) : (क) जी, हाँ।

(ख) राज्य सरकार ने बैशाली में एन कैफेटीरिया, पीने के पानी तथा टायलेट सुविधाओं की व्यवस्था करने के लिए एक स्कीम तैयार की है।

बाद में किसी समय बैशाली का भू-दृश्यांकन कार्य (land-scaping) करने का भी विचार है।

(ग) मार्केटिंग संभावनाओं के आधार पर राजगिर, नालंदा तथा बोधगया का जो कि महात्मा बुद्ध के जीवन से सम्बद्ध स्थल हैं, विकास करने का निर्णय किया गया है। नगर तथा ग्राम आयोजना संगठन (Town and country planning organisation) ने केन्द्रीय पर्यटन विभाग के अनुरोध पर राजगिर तथा नालंदा की मास्टर प्लान (भू-प्रयोग योजना) पूरी कर ली है तथा बोधगया में यह कार्य चल रहा है। अन्य ऐसे स्थानों पर जो कि अंतर्देशीय पर्यटन की दृष्टि से महत्वपूर्ण हैं सुविधाओं की व्यवस्था करने का कार्य राज्य क्षेत्र के अधिकार क्षेत्र में आता है।

Amending of Constitution to Provide for the Expression "Sales and Purchase"

859. SHRI DURGA CHAND: Will the Minister of FINANCE be pleased to state:

(a) whether the Central Government have a proposal under their consideration to amend the Constitution to provide for expression "sale and purchase" in the context of inter-State trade or commerce; and

(b) if so, what are the details thereof and by when an amending Bill for the purpose is proposed to be brought before Parliament?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) and (b). The Law Commission have, in their 61st Report, examined certain problems connected with powers of the States to levy tax on the sale of goods and with the